

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
STARRED QUESTION NO.126
TO BE ANSWERED ON THE 14TH MARCH, 2017
CUMBERSOME PROCESS OF PROCURING AYUSH MEDICINES IN CGHS**

***126. SHRI R. VAITHILINGAM:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether it is a fact that CGHS patients suffer very seriously because of the cumbersome procurement process involved in the procurement of ayurvedic, siddha, unani and other medicines in the CGHS, if so, the details thereof;

(b) the details of the funds allocated and the expenditure incurred for ayurvedic, siddha, unani and homoeopathic medicines separately under CGHS during each of the last two years, year-wise; and

(c) the steps taken by Government to expedite procurement and to minimize the suffering of patients?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) to (c): A statement is laid on the Table of the House

**STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA
STARRED QUESTION NO. 126* FOR 14TH MARCH, 2017**

- (a) There is no serious problem in procuring of Ayurvedic, Siddha, Unani and Homeopathic medicines under CGHS. The medicines, which could not be procured centrally or which are not available at the dispensary are procured through Authorized Local Chemists in Delhi/NCR. In other cities there are no Authorized Local Chemists for AYUSH medicines and CGHS beneficiaries are permitted to buy such non-available medicines from the market and claim reimbursement.
- (b) Funds are allocated separately only under Delhi/NCR for procurement of AYUSH medicines. The details of funds allocated and expenditure incurred for each system of medicine for Delhi/NCR is at Annexure-I and the expenditure incurred for each system of medicine for cities outside Delhi at Annexure-II.
- (c) Following steps have been taken to ensure regular supply/availability of AYUSH medicines under CGHS:
1. Computerization of Ayurvedic and Unani Stores and placement of Indents online by dispensaries since February 2016.
 2. New Ayurvedic Formulary has been prepared for 2017-19 under which 221 Generic medicines are procured from Indian Medicine Pharmaceutical Corporation Limited (IMPCL) directly and 150 medicines not manufactured by IMPCL – called non-IMPCL medicines are procured from Government/PSU pharmacies through rate contract. 84 Rogadhikara (Disease group identified) branded Ayurvedic medicines are procured through open tender / Rate Contract.
 3. Online indents are placed to Authorized Local Chemists by Ayurvedic and Unani Stores.
 4. Provision for imposition of penalties on Authorized Local Chemists in case of delay in supply of indented medicines.
 5. E-tender for procurement of Unani Classical medicines has been approved.
 6. Action has been initiated for e-procurement and finalization of new rates for bulk procurement of Homeopathic formulary medicines.
 7. Work has been initiated for appointment of Authorized Local Chemists for supply of non-available and non-formulary Homoeopathy medicines to be delivered directly at dispensary level.
 8. Central procurement of Siddha medicines is made on annual basis.

Annexure-I**STATEMENT SHOWING TOTAL BUDGET ALLOCATION AND EXPENDITURE
UNDER CGHS DELHI/NCR**

(In Thousands of Rupees)

	2014-15		2015-16		2016-17 (till 28.2.2017)	
	Allotment	Expenditure	Allotment	Expenditure	Allotment	Expenditure
Ayurvedic	20,000	19,957.97	50,000	47,979.50	54400	30,142.05
Unani	10,000	6,853.98	15,000	8,210.85	15,000	6,145.84
Homeopathy	10,000	6,942.00	10,000	7,000.00	15,000	302.09
Siddha	1000	984.96	5000	3732.88	10,000	1728.46

Annexure-II**STATEMENT SHOWING TOTAL BUDGET ALLOCATION AND EXPENDITURE UNDER CGHS IN CITIES OUTSIDE DELHI**

(In Thousands of Rupees)

	2014-15	2015-16	2016-17 (till 28.2.2017)
	Expenditure	Expenditure	Expenditure
Ayurvedic	56628	34770	53212
Unani	7859	8272	5622
Homeopathy	7266	2739	3867
Siddha	2804	1939	2886